

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.420
CP(CAA)/78/ND/2021

IN THE MATTER OF:

Indus Netlink Ltd

...

Applicant

And

Castle rock Advisors Pvt Ltd

Order under Section 230-232.

Order delivered on 17.01.2023

Coram:

MR. P.S.N. PRASAD

HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :Mr. Kartikeya Goel, Adv.

For RD : Ms. Shankari Mishra, Ms. Swechcha Mishra, Advs.

For ITD : Mr. Prakhar Mani Tripathi, Proxy-Counsel for Mr. Kunal Sharma

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to **14.02.2023**.

Sd/-
Vishal Rana
Court Officer
Court-IV